



Recovery Division, Eastern Regional Office (Kolkata)

Completion of Recovery Certificate no. RC7647 of 2024 in respect of Saurabh Family Trust (PAN: ABFFS3296Q) in the matter of in the matter of JMD Telefilms Industries Limited.

1. A Recovery Certificate No. RC7647 of 2024 dated February 16, 2024, was drawn up by the Recovery Officer against Saurabh Family Trust (PAN: ABFFS3296Q) ["Defaulter"] for a sum of 8,20,000/- (Rupees Eight Lakh Twenty Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order/PM/PA/2022-23/20848-20874 dated October 28, 2022 against Saurabh Family Trust (PAN: ABFFS3296Q) in the matter of JMD Telefilms Industries Limited.
2. In view of payment of the amount due including further interest and costs under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the income-tax Act, 1961.

Date- June 19, 2026

Place- Kolkata



Mitrajeet Dey.

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey

वसुली अधिकारी एवं महाप्रबंधक

Recovery Officer & General Manager

भारतीय प्रतिभूति और विनियम बोर्ड

Securities and Exchange Board of India

कोलकाता / Kolkata